

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/1040/CHE/2024

PETITION NUMBER : CP/IB/377(CHE)/2020

**NAME OF THE APPLICANT : Radhakrishnan Dharmarajan (Liquidator)
M/s. Nexus Electro Steel Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 5(1) of IBBI
Reg 2016**

ORDER

Ld. Counsel Ms.K.M.Dharaniyashree for the Applicant.

This IA has been filed to take on record the 6th Progress Report for the quarter ended 31.03.2024. The same is taken on record subject to all just exceptions.

IA/IBC/1040/CHE/2024 is accordingly disposed off.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk